

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4789
ANSWERED ON:23.05.2006
EXEMPTION FOR PRE EMBARKATION SECURITY CHECK
Bishnoi Shri Kuldeep

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the category of dignitaries which are exempted from pre-embarkation security checks at airports;
- (b) the factors on which the list of such dignitaries has been chalked out;
- (c) whether the Government proposes to exempt holders of constitutional posts from pre-embarkation check at airports;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a) to (e): A statement is laid on the table of the House.